

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 21 of 2013**

**Dated : 27<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Narayanpur Power Co. ... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission  
& Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Venkata Krishna Kunduru  
Mr. B.S. Prasad

Counsel for the Respondent(s) : Mr. A.M. Shodhan Babu

**ORDER**

The learned Senior Counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions on **15.07.2013 at 2.30 p.m.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vt/sm